

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.1989/2003

New Delhi, this the 20th day of February, 2004

HON'BLE SHRI SHANKER RAJU, JUDICIAL MEMBER  
HON'BLE SHRI S.A. SINGH, ADMINISTRATIVE MEMBER

S.K.Pathak,  
B-1/297 Second Floor,  
Janak Puri, New Delhi-110058.

....Applicant  
(By Advocate : Shri Nagesh)

Versus

1. The Secretary, Department of Culture,  
Shastri Bhawan.

2. The Director General,  
National Museum,  
New Delhi-110001.

3. The Chairman,  
Union Public Service Commission,  
Dholpur House,  
Shahjahan Road,  
New Delhi-110001.

4. Dr.Vijay Kumar Mathur,  
Education Officer,  
National Museum,  
New Delhi-110001.

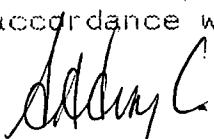
....Respondents.

(By Advocate: Sh Ashish Nischal for Sh Rajinder Nischal)

ORDER (ORAL)

SHRI SHANKER RAJU :

Grivance of the applicant has been redressed  
inasmuch the order promoting the respondent no.4 has been  
withdrawn. OA is therefore dismissed as withdrawn with  
liberty to the applicant to assail his grieance in  
accordance with law.

  
(S.A.Singh)  
Member (A)

  
(Shanker Raju)  
Member (J)